D.A.No. 118 of 1990

Between:-

1, C.A.Gopala Krishna Bab

...Applicant.

an d -

 The Chief Security commissioner, south central railway, Rail Nilayam, Sec'bad.

 The Principal, RPF Training Centre, Moula-Ali, Sec'bad.

 The Union of India, represented by the General Manager, south central railway, Secunderabad.
 ...Respondents.

FOR THE APPLICANT : Mr.R.K.Kumaraswamy, Advocate for, Mr.J.V.Lakshmana Rao, Advocate.

FOR THE RESPONDENTS : Mr.N.R.Devaraj, SC for Rlys.

CORAM: THE HON'BLE MR.B.N.JAYASIMHA: VICE CHAIRMAN.
THE HON'BLE MR.D.SURYA RAD: MEMBER:(JUDL.)

THE TRIBUNAL MADE THE FOLLOWING ORDER:-

This is an application filed by a RPF constable trained seeking appointment as a RPF constable in xxx south central railway.

It is brought to our notice by Shri N.R.Devaraj, standing counsel for Railways., That the Railway protection force Act 1957 has been amended declaring that the RPF is an armed force of Union.

Under section 2 of the Administrative Tribunal's Act,1985 the jurisdiction of this Tribunal is barred in regard to a member of any Armed force of the union.

As the applicant has sought recruitment to an armed force of the union, the application is barred by the jurisdiction of this Tribunal. The application is accordingly rejected. No costs.

The applicant, if so advised, may seek redressal from the court of competent jurisdiction.

Sd/- x x x x x (8.N.JAYASIMHA)
Vice Chairman

Sd/- x x x x x (D.SURYA RAD)
Member:(J)

// True copy //

COURT OFFICER:2 fo

To:
1. The Chief Security commissioner, south central railway,
Rail Nilayam, Sec'bad.
2. The Principal, RPF Training centre, Moula-Ali, Sec'bad.

3. The General Manager, (Union of India), south central railway,

Sec'bad.
4. One copy to Mr.J.V.Lakshmana Rao, Advocate, Flat No.301, Balaji Towers, New Bakaram, Hyderabad-500 380.

5. One copy to Mr.N.R.Devaraj, SC for Rlys, CAT, Hyderabad,

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